

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.74/17	-	Admission	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NAME (IN CAPITAL) **K. DIVAKAR** **Respondents 2 to 6**
NO. & PHONE NUMBER **(9448042401)** **REPRESENTATION TO WHOM**
9448042401

SIGNATURE



SO SAJAN POOVAYYA, SR. ADV.

PETITIONER

for Praveenkumar. H (KHAITAN & Co.)



Counsel for petitioner is present. Counsel for R-2 to 6 is present. Shri K. Suman, Advocate filed vakalat for R-2 to 6. R-2 is the GPA holder for R-3 to R-6. Counsel has also filed the power of attorney of R-3 to R-6. Counsel for R-2 to R-6 requested time to file objections and requested time till 16.08.2017.

He reported that yesterday only the respondents have received the notice of hearing of this petition today and requested time. Counsel for petitioner, on the other hand, requested the Tribunal to pass an interim order to maintain status-quo with regard to the assets of R-1 company. No one appeared for R-1 company. Petitioner counsel is directed to serve notice on R-1 company by collecting the notice prepared by the Registry.

List it on 16.08.2017.

MEMBER (J)

MEMBER (T)